

Before Shri R.S. Virk, District Judge (RETD.)
appointed to hear objections/representations in the matter of PACL Ltd.
as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court
passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and
duly notified in SEBI Press release no. 66 dated 08/12/2017.


File no. 85

Present : None

Order :

This is neither an objection petition nor a representation/application but a letter dated 01/06/2016 issued by the Nodal Officer cum Secretary of the Committee to the Chief Administrator, GMADA. No action is called for in this file which be consigned to records.

Date : 21/03/2018


R. S. Virk
Distt. Judge (Retd.)